

LOK SABHA  
UNSTARRED QUESTION NO. 1121  
TO BE ANSWERED ON 18.09.2020  
ALL INDIA HANDLOOM BOARD

1121. SHRI P.V. MIDHUN REDDY:  
SHRI MAGUNTA SREENIVASULU REDDY:  
SHRI POCHA BRAHMANANDA REDDY:  
SHRI ARUN SAO:  
SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of TEXTILES वस्त्र मंत्री

be pleased to state :

- (a) whether the Government has decided to scrap the All India Handloom Board, if so, the details thereof and reasons therefor;
- (b) whether the Government has decided to entrust the National Institute of Fashion Technology (NIFT) to undertake the duties and functions of Handloom Board and if so, the details thereof; and
- (c) the details of various measures/schemes being implemented/proposed to be implemented by the Government for empowerment and to improve economic condition of the handloom weavers at present?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)

MINISTER OF TEXTILES

(SMT. SMRITI ZUBIN IRANI)

(a): The decision to disband All India Handloom Board (AIHB) was taken based on a thorough review of the functioning of the Board. The assessment revealed that weavers from across the Nation did not benefit from the Board which barely met, and did not take weavers across all States into confidence. There was no contribution from the Board as regards policy formulation and its implementation.

On the other hand, the Weavers' Service Centres and the State Handloom departments have been working well in good coordination through interactions on policy, implementation of Government schemes, educating weavers about online marketing platforms including efforts to onboard weavers on Government e-marketplace (GeM), and addressing the problems of handloom weavers through Chaupals.

(b): No, Sir.

(c): The Government of India, Ministry of Textiles is implementing following schemes at present for development of handlooms and welfare of handloom weavers across the country:-

- 1) National Handloom Development Programme (NHDP)
- 2) Comprehensive Handloom Cluster Development Scheme (CHCDS)
- 3) Handloom Weavers' Comprehensive Welfare Scheme (HWCWS)
- 4) Yarn Supply Scheme (YSS)

Under the above schemes, financial assistance is provided for raw materials, purchase of looms and accessories, design innovation, product diversification, infrastructure development, skill upgradation, lighting units, marketing of handloom products and loan at concessional rates.

**1. NATIONAL HANDLOOM DEVELOPMENT PROGRAMME (NHDP)**

- (i) **BLOCK LEVEL CLUSTER:** Introduced in 2015-16 as one of the components of National Handloom Development Programme (NHDP). Financial assistance upto Rs. 2.00 crore per BLC for various interventions such as skill upgradation, Hathkargha Samvardhan Sahayata, product development, construction of workshed, project management cost, design development, setting up of common facility centre (CFC) etc. is provided. Besides, financial assistance upto Rs. 50.00 lakh is also available for setting up of one dye house at district level. The proposals are recommended by the State Government.
- (ii) **HANDLOOM MARKETING ASSISTANCE** is one of the components of National Handloom Development Programme. In order to provide marketing platform to the handloom agencies/weavers to sell their products directly to the consumers, financial assistance is provided to the States/eligible handloom agencies for organizing marketing events in domestic as well as overseas markets.
- (iii) **WEAVER MUDRA SCHEME:** Under the Weaver MUDRA Scheme, credit at concessional interest rate of 6% is provided to the handloom weavers. Margin money assistance to a maximum of Rs. 10,000

per weaver and credit guarantee for a period of 3 years is also provided. **MUDRA Portal** has been developed in association with Punjab National Bank to cut down delay in disbursement of funds for margin money and interest subvention.

(iv) **HATHKARGHA SAMVARDHAN SAHAYATA (HSS):**

Hathkargha Samvardhan Sahayata (HSS) was introduced on 1st December 2016 with an objective to provide looms/accessories to the weavers to enhance their earnings through improved productivity and quality of the handloom products. Under the scheme, 90% of the cost of loom/accessory is borne by the Government of India while remaining 10% is borne by the beneficiary. The Government of India's share is released to the supplier through Weavers' Service Centre.

(v) **EDUCATION OF HANDLOOM WEAVERS AND THEIR CHILDREN:**

Ministry of Textiles has signed Memorandums of Understanding with Indira Gandhi National Open University (IGNOU) and National Institute of Open Schooling (NIOS) to secure educational facilities for the weavers and their families. NIOS offers Secondary and Senior Secondary level education with specialized subjects on design, marketing, business development, etc. through distance learning mode for handloom weavers, whereas IGNOU offers continuing education programs through accessible and flexible learning opportunities relevant to the aspirations of handloom weavers and their children for career progression.

The programme envisages reimbursement of 75% of the fee towards admission to NIOS/IGNOU courses in case of SC, ST, BPL, and Women learners belonging to handloom weavers' families.

(vi) **"INDIA HANDLOOM" BRAND-** During the celebration of 7th August 2015 as National Handloom Day, 'India Handloom' Brand was launched by Hon'ble Prime Minister for branding of high quality handloom products. It promotes production of niche handloom products with high quality, authentic traditional designs with zero defect and zero effect on environment. Since its launch, 1590 registrations have been issued under 184 product categories and sale of Rs. 926.23 crore has been generated.

Initiatives with various leading brands has been undertaken to bring out a separate range of handloom garments in their brand.

(vii) **E-COMMERCE-** In order to promote e-marketing of handloom products, a policy frame work was designed and under which any willing e-commerce platform with good track record can participate in online marketing of handloom products. Accordingly, 23 e-commerce entities have been engaged for on-line marketing of handloom products. A total sales of Rs. 110.46 crore has been reported through the online portal.

(viii) **URBAN HAATS** are set up in the big towns/metropolitan cities to provide adequate direct marketing facilities to the craft persons/weavers and eliminate middle agencies. 39 such Urban Haats have been sanctioned across the country so far.

2. **COMPREHENSIVE HANDLOOM CLUSTER DEVELOPMENT SCHEME:**

The Comprehensive Handloom Cluster Development Scheme (CHCDS) is targeted at development of Mega Handloom Clusters in clearly identifiable geographical locations covering atleast 15000 handlooms with the Government of India (GoI) contribution upto Rs.40 crore per cluster over a period of 5 years. Components such as conducting diagnostic study, corpus for raw material, etc., are fully funded by the Government of India (GoI) whereas components like lighting units, technological up-gradation of looms and accessories are 90% funded by the GoI. Other components such as creation of infrastructure for design studio/ marketing complex/garmenting unit, marketing development, assistance for exports and publicity are 80% funded by the GoI. 08 Mega Handloom Clusters viz. Varanasi (Uttar Pradesh), Sivasagar (Assam), Virudhunagar(Tamil Nadu), Murshidabad (West Bengal), Prakasam & Guntur districts (Andhra Pradesh), Godda & neighbouring districts (Jharkhand), Bhagalpur (Bihar) and Trichy (Tamil Nadu) have been taken up for development.

3. **HANDLOOM WEAVERS' COMPREHENSIVE WELFARE SCHEME**

Weavers Comprehensive Welfare Scheme (HWCWS) is providing life, accidental and disability insurance coverage under the components Pradhan Mantri Jivan Jyoti Bima Yojana (PMJJBY), Pradhan Mantri Suraksha Bima Yojana (PMSBY) and Converged Mahatma Gandhi Bunkar Bima Yojana (MGBBY).

4. **YARN SUPPLY SCHEME:**

Yarn Supply Scheme is being implemented throughout the country to make available all types of yarn at Mill Gate Price. The scheme is being implemented through National Handloom Development Corporation. Under the Scheme freight is reimbursed and depot operating charges @2% is given to depot operating agencies. A component of 10% price subsidy also exists on hank yarn, which is applicable on cotton, domestic silk, wool and linen yarn with quantity caps.

\*\*\*\*